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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00222/2019

Thursday, this the 28th day of March 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

A.Vincent, Aged 67 years, S/o.Late Antony Gomez
Sr.Stenographer (Retd), Southern Railway
Palakkad Division, Palakkad, residing at Sherly
Sadanam, P.O.Pullichira, Kollam

Applicant

(By Advocate Mr.Sabu.M.Philip)

V e r s u s

Divisional Personnel Officer
Southern Railway
Palakkad – 678 009

Respondent

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 28.3.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The applicant seeks a declaration that he is eligible to be granted 3rd MACP of Rs.4800 Grade Pay. According to the applicant, he has filed a representation, copy of which is available at Annexure A-8.

2. Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

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3. We are of the view that interests of justice will be met if a direction is given to the respondent to consider the representation in accordance with law as expeditiously as possible and in any case within one month from the date of receipt of a copy of this order.

3. The Original Application stands disposed of. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

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(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - True copy of transfer order No.HPB/855/8D/IRT dated 11.1.1991 of Central Railway, Mumbai

Annexure A2 - True copy of DPO/Palakkad Office order No.J/G/1/2000 dated 14.2.2000

Annexure A3 - True copy of Sr.DPO/Palakkad letter No.J/P.535/XI/ACP dated 7.9.2000 cancelling the 1st ACP

Annexure A4 - True copy of representation of the applicant dated 19.9.2000

Annexure A5 - True copy of Sr.DPO/Palakkad Memorandum dated 28.3.2002 restoring the 1st ACP

Annexure A6 - Sr.DPO/Palakkad letter dated 12.1.2012 recovering the 1st ACP benefits from the salary

Annexure A7 - True copy of Railway Board circular No.RBE147/2015 dated 23.11.2015 modifying the MACP scheme

Annexure A8 - True copy of representation of the applicant dated 20.1.2016

Annexure A9 - True copy of judgement dated 22.1.2016 in O.A/99/2013-K.Shaji George v.Union of India.

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